

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-501
IB-718/ND/2022

IN THE MATTER OF:

Union Bank of India

.....Applicant

Vs.

I World Business Solution Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 05.02.2024

CORAM:

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Ms. Ekta Choudhary

For the Respondent : Mr. Nikhil Kohli, Mr. Vinay Tripathi, Ms. Akshaya
Ganpath

ORDER

Ld. Counsel for the Respondent present through VC. This is a part heard matter. List this matter before the Regular Bench on **01.03.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)